## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## IA-314 of 2014 in Appeal No. 201 of 2014 & IA-316 of 2014

Dated: 27th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. ...... Appellant(s)

Versus

Maharashtra Electricity Regulatory ...... Respondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. Kapil Sibal, Sr. Adv.

Mr. J.J. Bhatt, Sr. Adv. Ms. Anjali Chandurkar Mr. Hasan Murtaza Mr. Salim Imandar Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Jayant Bhushan, Sr. Adv.

Mr. Parag Tripathi, Sr. Adv. Mr. Buddy A. Ranganadhan Mr. R. Venkatesh for R.1 Mr. Ramji Srinivasan, Sr. Adv.

Mr. Amit Kapur Ms. Poonam Verma Mr. Abhishek Munot Mr. Kunal Kaul

Ms. Prerna for R.2

## ORDER

Written Notes has been filed by the learned Senior Counsel for the Appellant. The Respondent will file it tomorrow.

We have heard Mr. Parag Tripathi and Mr. Jayant Bhushan, the learned Senior Counsel for the Respondent No.1.

Post the matter for further submissions on 28.08.2014 at 4.30 p.m.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

kt/ts